

CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH

...  
OA No. 290/00147/2018

This, the 11th day of May, 2018.

CORAM: HON'BLE MR. R.RAMANUJAM, MEMBER (A)  
HON'BLE MR.SURESH KUMAR MONGA, MEMBER(J)

1. Lachchhi Ram Sharma s/o Shri Dalu Ram Sharma, aged 40 years, Railway Quarter, Manaklao ( Posted at Gang No.3).
2. Murari Prasad s/o Shri Ganesh Prasad, aged 43 years, Railway Quarter, Jaisalmer (posted at Gang No.37).
3. Prabhat Kumar Pandey s/o Shri Rishi Dev Pandey, aged 29 years, Railway Quarter, Bhadariya Lathi, (posted at Gang No.29).
4. Chander Sekhar Azad s/o Shri Shivlal Singha, aged 42 years, Railway Quarter, Pokaran (posted at Gang No.24).
5. Dharam Singh Saini s/o Shri Chottilal Saini, aged 33 years, Railway Quarter, Mahamandir (posted at Gang No.1)
6. Paramsukh s/o Shri Banwari Lal, aged 33 years, Railway Quarter, Section Jaisalmer (posted at Gang No.26).
7. Pankaj Kumar s/o Shri Nagina Prasad, aged 31 years, Railway Quarter, Marwar Bithadi (posted at Gang No.19).
8. Deepak Kumar s/o Shri Ram Dayal, aged 30 years, Railway Quarter, Phalodi (posted at Gang No.17A).
9. Deva Ram s/o Shri Gumna Ram, aged 24 years, Railway Quarter, Sirmandi (posted at Gang No.9).
10. Ajay Kumar s/o Shri Bejnath Mistri, aged 33 years, Railway Quarer, Pokaran (posted at Gang No.24).
11. Dinesh Choudhary s/o Shri Kapil Choudhary, aged 32 years, Railway Quarter, Phalodi (posted at Gang No.18).
12. Anil Kumar s/o Shri Hardev Pandit, aged 36 years, Railway Quarter, Phalodi (posted at Gang No.17).
13. Mahaveer Singh s/o Shri Ratan Singh, aged 49 years, Railway quarter, Phalodi (posted at Gang No.22).

...Applicants.

BY ADVOCATE : Mr. K.K.Shah

VERSUS

1. Union of India through the General Manager, North Western Railway, Jaipur (Raj.).

2. The Divisional Railway Manager, North Western Railway, Jodhpur Division, Jodhpur (Raj).

3. The Senior Personnel Officer, North Western Railway, Jodhpur (Raj.).

4. The Assistant Divisional Engineer, North Western Railway, Jaisalmer (Raj.)

...Respondents

ORDER (ORAL)

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PER R.RAMANUJAM, MEMBER (A):-

Heard. The applicants have filed this OA seeking issuance of an appropriate order or direction to the respondents to treat them in the category of the posts of Keymen as Track Maintainer Gr.I in terms of Annex A/5 and to assign seniority as per the dates of their promotion.

2. Learned counsel for the applicants submits that the applicants submitted Annexure A-9 representation dated 28.12.2017 regarding their grievance to the competent authority, which has not yet been disposed of. He further submits that the applicants wished to submit a supplementary representation along with supporting documents and would be satisfied if the respondents are directed to consider their representation within a time limit to be stipulated by the Tribunal. Learned counsel also refers to an order passed by this Tribunal in OA No.74/2018 dated 07.05.2018 and prays that a similar order may be passed.

3. Keeping in view the limited prayer, the applicants are granted liberty to submit a supplementary representation with additional documentary evidence to the competent authority within two weeks from the date of receipt of a copy of this order. Upon receipt of such representation, the respondent shall consider the same along with the one at Annexure-A9 in accordance with law and pass a speaking order within a period of six weeks thereafter.

4. The OA is disposed of accordingly. No costs.

(Suresh Kumar Monga)  
Member (J)

(R. Ramanujam)  
Member (A)

/kdr/

(OA No.147/2018)

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